प्राप जरूर कहिए, मुझे कोई एतराज नहीं है आप बोलिए। मुझे कोई एतराज नहीं है, आप बोलिए।... (क्यबधान)...यह कोई तरीका नहीं है। आप कोई अक्छी प्रया नहीं बना रहे हैं।... (क्यबधान) यह आप अक्छी प्रया नहीं बना रहे हैं। यह बड़े अफ्सोस की बात है। मुझे दुःख होता है। यह कोई अक्छी प्रया नहीं है। हर जीज अपनी जगह है।... (क्यबधान) वैसे वोलिए, मैंने आप को मना नहीं किया है।... (क्यबधान) कवेक्चन आवर मैं सस्पेंड करूगी... (क्यबधान)

I will take the sense of the House. This I can do. I cannot do it arbitrarily. If you want to stand in the well of the House the whole day, you can do so. I have no problem. (Interruptions) Don't you want to take up the questions? Is it the sense of the House that we should suspend the Ouestion Hour?

SOME HON. MEMBERS: No.

THE DEPUTY CHAIRMAN; If you want, I can ask for a division. (Interrup. tions) I will repeat again. Do you want the Question Hour to be suspend-ded as requested for by Mr. Sikander Bakht?

SOME HON. MEMBERS; No. (Interruptions)

उपसभापति: बैठिए-बैठिए। अभी बाद में 12 बजे जो कुछ कहना है, कहिएगा। ...(ज्यवधान) आप 12 बजे पूछिएगा। 12 बजे जो कहना है, कहिए।.. (ज्यवधान)

I would request you all. Please go back to your seats. I will permit you at 12 O'clock. I will allow you to say whatever you want to say. (Interruptions) Mr. Minister of Parliamentary Affairs. I cannot hear you. You come to the front and tell me what you want to. (Interruptions)

इा० प्रवरार झहमद : मैडम, मैं रेक्वेस्ट कर रहा हूं कि क्वश्चन ग्रावर सस्पेंड करने के लिए एक प्रक्रिया है। ग्राप उसके लिए डिबिजन करा सकती है, सदन से पूछ सकती हैं। वस्ता क्यश्चन प्रावर चलाया जाए। क्यश्चन प्रावर सस्पेंड करने की एक निश्चित प्रक्रिया है। उसके प्रनुरूप प्रगर यह क्यश्चन प्रावर सस्पेंड करवाना चाहती है तो उसके प्रनुरूप प्राप सदन का मत ले सकती हैं, डिबिजन करा सकती हैं। ...(क्याव्यान)

THE DEPUTY CHAIRMAN: I will put the question to the House. Do you want a division? (Interruptions) Do you want a division on the suspension of Question Hour? (Interruptions) Question No. 81—Shri Mentay Padmana. bham... (Interruptions)... Question No. 82— Mr. Afzal.

#### ORAL ANSWERS TO QUESTIONS

81. [For answer vide col ----infra]

### Cardiac catheterization laboratory at Dr. Ram Manohar Lohia Hospital

- \*82. SHRI MOHAMMED AFZAL *alias* MEEM AFZAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that a cardiac catheterization laboratory was installed in Dr. Ram Manohan Lohia Hospital, New Delhi with the full concurrence and knowledge of the faculty of the Hospital, the Directorate General of Health Ser vices and the Ministry of Health and Family Welfare;
- (b) if so, whether it has been made operational so far; and
- (c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) Yes, Sir.

- (b) No, Sir.
- (c) The cardiac catheterization labora tory has been recently installed and if

is undergoing inspection by the hospital authorities.

उपसभापतिः प्लीख, कथम्बन ग्रावर हो जाने दीजिए। ग्रन्छे माहौल में हीता चाहिए ।... (ग्र्यवधान)... प्लीख ... (ग्यवधान)...मिस्टर ग्रफजल पूछिए।

श्री मोहम्मद अफजल उर्फ मोम अफजल: मैडम, मैं जानना चाहता हूं मंत्री महोदय से, यह जो सवाल का जवाब दिया गया है यह गैर-मुक्मल है .... (व्यवधान)

† آسری محمل دخاره عرف مرا و افضل:

میدم میں جائنا چاهتا هوں متدری

مهودے سے - یہ جو سوال کا جراب

دیا گیا هے یہ غیر مکمل هے

. . (مداخلت) . . . أ

उपसभापति : ग्राप ग्रागे ग्राकर बोलिए। ...(व्यवधान)...

श्री मोहम्मद अफजल उर्फ मीम अफजल: : मैडम, मैं मंत्री जी से जानना चाहता हूं कि क्या उन्होंने जो सवाल का जवाब दिया है, वह इसके ग्रंदर जवाब मुकम्मल नहीं है? एक कांडिएक कैय लगाई गई थी... (व्यवधान)...

They are taking away my right. ....

मैडम, यह लोग राम का नाम भूल गए, राम का नाम एक बार भी नहीं लिया ...(क्यवधान)...

† شری مدد افضل عرف م- نفل نصمیدم - موں ماندی جی سے جاندا چاہے جاندا چاہتا ہوں کہ کیا آپری نے جو سوال کا جواب دیا ہے وہ چاسکے اندر جواب مکسل نہوں ہے ایک (کارڈک کیتھ لیب) لگائی گئی دوی رام کا نام بھول گئے رام کا نام بھول گئے رام کا نام ایک بار بھی نہیں لیا -]

SHRI SUBRAMANIAN SWAMY: Madam, they are You evict them from

the House. You ask the Marshal to take them out. They are afraid even to admit it... (Interruptions)...

SHRI PABAN SINGH GHATOWAR: It is expected to be operational... (In-{Interruptions})...

### उपसभापति : श्री एस०एस० ग्रहलुवालिय।

श्री मोहम्मद अफजल उर्फ मीम अफजल: मैंडम, मैं मंत्री जी का जवाब महीं सुन सका हूं, इसलिए मैं नहीं जानता हूं कि क्या जवाब दिया गया है। पहले इन लोगों को खामोश कीजिए तो मैं ग्रपना दूसरा सप्लीमेंटरी पृष्ट् (ध्यवधान)....

† شری محمد افضل مرف م- افضل:
میدم میں منتری جی کا جواب
نهیں سن سکا هوں اسلئے میں نهیں
جانتا هوں که کیا جواب دیا گیا هے
پہلے ان لوگوں کو خاموهی کیجئے
تو میں اپنا دوسوا سیلیمنتری
پوچھوں . . . (مداخات) . . ]

उपसभापति : ग्राप दूसरा सप्लीमेंटरी पूछ लीजिए ।

श्री मोहरमद अफजल उर्फ मीम अफजल : मैडम,... (त्यवधान)... मैं मंत्री जी से यह जानना चाहता हूं कि यह जो जवाब दिया है... (व्यवधान)...मुझे नेयर ने इजाजत दी है यहां से बोलने की। ... (व्यवधान)...मैं इजाजत लेकर बोल रहा हूं... (व्यवधान)...

† [شری محمد افضل عوف م افضل:
میدتم .. (مداخلت) ... میں
میدتم .. (مداخلت) ... میں
میدری جی سے یہ جانا چاہتا
هرن که یه جو جواب دیا گیا هے
... (مداخلت) ... مجمد چید
نے اجازت دی هے یہاں سے بولئے کی
... (مداخلت) ... میں اجازت
نے کو برل رہاﷺهوں.. (مداخلت) ... ع

<sup>\*</sup>Expunged , as ordered by the Chair. †[] Transliteration in Arabic Script

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श्री एस. एस. अहलुवालिया : महोदया, मैं आपके मध्यम से मंती महोदय से जानना चाहता हूं कि यह जो कार्डिएक कैय लैब हास्पीटल में खोली गई थी, इसकी सेंक्शन कब हुई थी और यह कैय-लैब कब शुरूकी गई थी? जवाब में कहा गया है कि कैय-लैब का ग्रभी इंसेपेक्शन चल रहा है।...(अयबधान)...मैडम, यहां तक मैं जानता हूं, यह लैब शुरू कर चुकी थी, इसमें कुछ पेशेंट्स का कार्डियोग्राफी हो चुका है और बलपूर्वक यह कैथ-लैब बंद की गई है। तो किन कारणवश यह लैब बंद की गई है? यह मैं मंती महोदय से जानना चाहता हं...(अववधान)...

SHRI PABAN SINGH GHATOWAR; Madam, on 1-8-82 the indent was placed. (Interruptions).

In 1993 the equipment was received in the Hospital... (*Interruptions*),

An inspection was conducted by a committee of senior officers of the Hospital. In July, 1993 again an inspection was carried out by the mentioned committee. Certain defects were found out during the course of the inspection. They were noted by the company engineers present on those occasions. In August, 1993 the company representative informed the Hospital... (Interruptions).

In November, 1993 the company informed the Hospital about the completion of the job. On 5-11-93 the final inspection was conducted. On 3-12-93 we were waiting for the final report to start the catch-lab... (Interruptions).

MISS SAROJ KHAPARDE: Madam Deputy Chairman, is there any element of politics in the Hospital where the Medical Superintendent is the Head of the Hospital?.., (Interruptions).

Will the Minister give an assurance that he will institute an enquiry into the negative bias against the Department of Cardiology?... (Interruptions). Is it a fact that in numerous hospitals in advanced countries such as the U.K.. the

U.S.A., Germany, Switzerland etc., run cath-labs without cardiac surgeons?

Madam, there is no internal politics in the Hospital. There were some reports, and those reports were clarified by the press statement from our side. We have already instituted tin enquiry into the alleged irregularity. Dr.

SHRI PABAN SINGH GHATOWAR:

enquiry into the alleged irregularity. Dr. Rajaram was given the responsibility for enquiring iftto some of the allegations of irregularities in (he Cardiology Department of the R.M.L. Hospital. He has submitted a report, and the Government is looking into the report. We are yet to take a decision on the enquiry report .... (Interruptions).

श्रीमती सत्या बहिन : माननीय उप-उभापति महोदया, मैं माननीय स्वास्थ्य मंत्री जी से यह जानना चाहती हूं कि यह जो कैंथ लैंब का निणंय लिया गया था...(व्यवधान)...मैंडम, यह एक कैंथ लैंब खोले जाने का स्वास्थ्य महानिदेशालय ने जो ग्रन्तिम निणंय लिया था, इसके बाद में क्या कार्यवाही हुई? ...(व्यवधान)...क्या कारण है कि इसको अभी तक चालू नहीं किया जा सना?...(व्यवधान)

SHRI PABAN SINGH GHATOWAR: Madam, I have already stated in reply to an earlier question that there are many procedures to be followed to instal a cath-lab, We have already install the cath-lab. We have asked the experts to go into the working of the cath-lab. They have given a report. The Government is yet to take a decision to start the cath-lab in the R.M.L. Hospital... (Interruptions).

श्रीनती सत्या बहिन: मैंडम, मैं इस जवाब से संतुष्ट नहीं हूं, मुझ पूरा जवाब दिया जाए। क्या माननीय मंत्री जी, स्वास्थ्य मंत्री जी निकट भविष्य में उस बंद मशीन को चालू करने का निर्णंय लेंगे या नहीं और दूसरे उसको अमल में कब तक लाया जा सकेगा, यह में जानना चाहती हूं... (व्यवधान)...

SHRI PABAN SINGH GHATOWAR: As I have already stated... (*Interruptions*)...

उपसभापितः प्राप लोग काम नहीं करना चाहते हैं तो चृपचाप बैठ जाइए, दूसरे लोगों ने क्वश्चन दिए हैं Let them work it is not proper.

ग्रापको नहीं पूछना है, मत पूछिए मगर जिन लोगों ने क्वेश्चन दिए हैं, दूउनको तो उनका जवाब ग्राने दीजिए। ... (व्यवधान) ... सीरियस मैटर है, ग्राप प्रपनी जगह बैठिए . ... (व्यवधान) ... ग्राप मत पूछिए मगर जिन्होंने क्वेश्चन दिए हैं, उनको तो पूछने दीजिए। ... (व्यवधान) ...

It is not a proper manner. Even this way I will not permit. You may. I am not going to permit this kind of behaviour in the House. I have not permitted in the past, I am not permitting it now. I am asking if you want I will get a division and let it be known if the Members do not want to have Question Hour. I have no problem. But I cannot deprive) the Members of their rights just because; you people do not want to work. I will allow those Members who want to ask Questions.

### वहां हाउस में आपकी भी हरकत नहीं चलेगी।

I will allow those people who want to function. I request you to please do not interrupt the House. It is not becoming of you. It is not at all becoming of you to be behaving like this. You are very senior Member<sub>s</sub> and very serious Members. If you behave like this you are not presenting a good ".mage. Let this House be run in order. (Interruptions). I am not Government. I ami Deputy Chairman of Rajya Sabha. My job is identified. My job is to run this House in order and to run it accord-

ing to the rules, which I am trying to do and you are obstructing the proceedings of the House and you are obstructing the regular rules and procedures prescribed by all of you for the House. Please, I request again. Go back.

# 12 00 बजे मैं ग्रलाप करूंनी ।

1 will permit you at 12 o'clock. The Minister in the course of the day will make a statement. But I will not deprive other Members just because" a few of you want it. No, I would not.

श्रीमती सिकारों का हनत है। ... (श्रावधान)... प्राप्त सवालों का जवाब हम टीक से नहीं सुन सके हैं। स्वास्थ्य से संबंधित इतना महत्वपूर्ण सवाल है, जिसका उत्तर हम नहीं सुन सके हैं। ... (व्यवधान)... ये सभी लोग जनता के स्वास्थ्य के दुश्मन हैं। ... (श्रावधान) ... हमारे सवाल का दोवारा जवाब दिया जाए। ... (व्यवधान)...

SHRI PABAN SINGH GHATOWAR: As I have already stated a final instruction of the Ministry had gone on 3.12.1993 very recently and we are very eager. I am also concerned and I share the concern of the hon. Member. (Interruptions).

THE DEPUTY CHAIRMAN: I am sorry. It is not becoming at all of you to behave like this to interrupt the working of the House. Please, go back. Nothing is going to happen from here to 12 o'clock. I will permit you at 12. Please go back. I will permit you.

...(श्यवधान)...श्राप लोगों की भी तामाशाही नहीं चलेगी। जिस तरह से श्राप बैल में श्राए हैं यह भी एक तरह से तानाशाही है, यह भी नहीं चलनी चाहिए। ...(श्यवधान)...दो गलतियों एक सही नहीं बन सकती।

Two wrong<sub>s</sub> do not become one right. No. I feel that the way you are behaving it is not at all becoming of you. I am very sorry. Please go back. I have never

adjourned the House, I have never adjourned the Question Hour like this. No. Not under pressure. (Interruptions).

श्रीमति संस्था बहुन: महोदया, मैं यह जानना चाहती हूं स्वास्थ्य मंत्री जी से...(अववान)...स्वास्थ्य की जांच करेंगे या नहीं? ...(अववान)...

ज्यसमायि: बैठ जाइए। ... (व्यवसाम)...बैठिए, सिस्टर नारायण सामी । श्राप लोग बैठ जाइए। ... (व्यवसाम)...

Mr. Narayanasamy, please take your seat.

Question No. 83

राज्य सभा की प्रोपर्टी का मिस-यूज न करें...(व्यवसान) ग्राप लोग बैठ जाइए

You can't do that. We should not tamper with it, leave it.

## मगर उसको छुइए मत। ... (ज्यवधान) इसको छुइए मत।

Mr. Jain, this is not proper. This is the property of the Rajya Sabha and of your also... (Interruptions)... Please don't do it. If everything is not proper in this House, I am responsible for the House, not for the world. Go back to your seats. If you go back to your seats. I will discuss the matter with the Leader of the Opposition, Mr. Sikander Bakht, in my chamber and we will find out how we should discuss whatever he wants to say. Please go back to your seats.

Now, I adjourn the House for 15 minutes.

### WRITTEN ANSWERS TO QUESTIONS

Compntive study on die dangers of Tobacco usage and dangers of pollution in cities

\*81. SHRI MENTAY PADMANA-BHAM: Will the Minister of HEALTH

- AND FAMILY WELFARE be pleased to state:
- (a) whether the Ministry of Health and Family Welfare has conducted any comparative study on the dangers of tobacco usage and dangers of pollution in highly polluted metropolitan cities;
  - (b) if so, what are the details thereof; and
- (c) whether it is a fact that core areas in the large cities are extremely polluted?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): (a) No, Sir.

- (b) Does not arise.
- (c) National Environmental Engineering Research Institute (NEERI), Nagpur has carried out ambient air quality monitoring in ten major cities of India viz. Ahmeda-bad, Bombay, Calcutta, Delhi, Hyderabad. Jaipur, Kanpur, Cochin, Madras and Nagpur in collaboration with Central Pollution Control Board. According to the air quality survey, the levels of sulphur dioxide and Nitrogen oxides in these major cities are well within the prescribed limits, while the levels of suspended particulate matters in these cities are on the higher side, which is due to the natural dusty conditions and inccease-ing density of vehicular traffic.

# Setting up of a committee to review railway fare and freight

- \*83. SHRI DILIP SINGH JUDEV: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that Government have set up a Committee to review Railway fare and freight;
- (b) if so, what is the composition and states of the Committee and date on which it was constituted;
- (c) whether the socio-ecotsomic con ditions of the country would also be taken into consideration by the Commit tee;